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- (c) whether any Tihar convict was arrested for production of false court release orders, if so, the details of the same and how many convicts were thus released from Jail;
- (<J) whether all such criminals were rearrested or not: and
- (e) what steps are being taken to improve Tihar Jail Administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) Yes, Sir. On 29.4.86 a Warder was checked by the security personnel and was found carrying 2 bread pieces pasted with some black sticky material suspected to be morphine. The laboratory report indicated that the sticky material was morphine.

- (b) On the basis of a medical certificate issued by the former Jail Doctor, Shri David Hall had been released on bail by the Court. The doctor has obtained anticipatory bail from the High Court of Delhi.
- (c) A convict of Delhi who was lodged in Central Jail, Naini. Allahabad, on transfer from the Central Jail, Tihar got released from there in the month of August|September, 1984 in pursuance of a telegarm purported to have been issued from the Supreme Court of India but which was later found to be fictitious. No other case has come to the notice of the Central Jail, Tihar authorities.
- (d) The convict who had escaped from. Central Jail, Naini, Allahabad was re-ar rested in Delhi on 3rd May, 1986 and is presently lodged in Central Jail, Tihar.
- (e) A full-time LG. (Prison) has been appointed and his office is located inside the jail premises. About 275 more posts have been sanctioned and additional com panies of the C.R.P. have been deployed. Frisking of prisoners is undertaken and adequate lighting arrangements have been made. The screening of the jail staff has also been undertaken.

Procurement of foodgrains In the years 1985 and 1986

to Questions

1033. SHRI ANAND SHARMA: SHRI BHUBANESWAR KALITA-.

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the total procurement of foodgrains io the years 1985 and 1986; and
- (b) the storage capacity available in the various godowns of the Food Corporation of

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) During 1985-86 Rabi and Kharif marketing seasons, a total quantity of 20.16 million ton-nes of foodgrains was procured. In 1986-87 Rabi marketing season, about 10.49 million lonnes of wheat haa been procued till 25.7.86. The Kharif marketing season of 1986-87 will commence from October, 1986.

(b) As on 1.5.86, the covered storage sapacity with the Food Corporaton of India, both owned and hired taken together, for the storage of foodgrains, was 20.82 million tonnes.

Corruption in procurement and distribution of foodgrains

1034. SHRI SURAJ PRASAD; SHRI CHATURANAN MISHRA-.

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government aie aware of the large scale corruption in the procurement of foodgrains as well as in its distribution to the people; and
- (b) if so, what are the details thereof and what steps are porposed to be taken to prevent such corruption?

THE MINISTER OF STATE IN THR MINTSTRY OF PLANNING AND MINISTER OF STATE IN THE MINIS-TRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA); (a) The Central